

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/75(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.03.2024

NAME OF THE PARTIES: PES ENGINEERS PRIVATE LIMITED V/s
HINDUSTAN CONSTRUCTION COMPANY
LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Sanyam Saxena, Advocate a/w Ramya Aggarwal, Advocate appeared for the Petitioner.
2. Learned Counsel for the Corporate Debtor informs that settlement talks are going on and seeks adjournment.
3. Meanwhile, Corporate Debtor is directed to file reply if settlement talks fail.
4. List this matter on **16.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna